

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.12.2018 (Wednesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 24 of 2018	Moturi Srinivas Prasad Vs. Nandan Renewable Energies Ltd. &Anr.	Y Suryanarayana	D. Abhinav Rao
2.	Comp. App. (AT) 255 of 2018	Sushil Kumar &Anr. Vs. Shilpa Garments Pvt. Ltd. &Ors.	Rakesh Kumar	N.P.S. Chawla

For Admission (After Notice)

3.	Comp. App. (AT) No. 340 of 2018	Bank Street Securities Pvt. Ltd. & Ors. Vs. SRD Trading Pvt. Ltd.	Ashish Middha	
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